

No. <b>GOB (I) 29/2014</b>		HIGH COURT OF KARNATAKA, BENGALURU DATE: <b>23.04.2019</b>
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## **NOTIFICATION**

The High Court of Karnataka hereby declares that the following Civil Judges appointed vide Government Notification No. LAW 378 LAC 2013 dated 18.03.2014, and assumed charge as such on 09.04.2014, have satisfactorily completed the period of probation on the afternoon of the dates mentioned against their names at Col. No.3.

Sl. No.	Name and present place of working of the Officer Sri./Smts:	Date on which the period of probation is declared to have been completed
<b>1</b>	<b>2</b>	<b>3</b>
1.	Vignesh Kumar, Prl. Civil Judge & JMFC, Kumta.	08.04.2016
2.	Madhukara P Bhagawath K., Prl. Civil Judge & JMFC, Honnavar.	08.04.2016
3.	Muzaffar, Prl. Civil Judge, Vijayapura	08.04.2016
4.	P. Murali Mohan Reddy, Assistant Solicitor and Ex-Officio, Under Secretary to Government, Department of Law, Justice and Human Rights, Bengaluru.	08.04.2016
5.	Siddaramappa Kalyan Rao, Prl. Civil Judge & JMFC II Court, Chikkamagaluru.	08.04.2016
6.	Balmukund Ramesh Rao Mutalikdesai, Prl. Civil Judge & JMFC, Jamkhandi.	08.04.2016
7.	Mahavir, Prl. Civil Judge & JMFC, Magadi.	08.04.2016

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8.	Ganesha Padiyar U., Prl. Civil Judge & Addl. JMFC, Bhadravathi.	08.04.2016
9.	Raghavendra Vaijanath, Prl. Civil Judge & JMFC, Hosanagar.	08.04.2016
10.	Aravind N.V., Prl. Civil Judge & JMFC II Court, Kalaburagi.	08.04.2016
11.	Devaraj Bhute, Prl. Civil Judge, Belagavi.	08.04.2016
12.	Mahesh S Patil, Prl. Civil Judge & JMFC, Hubballi.	08.04.2016
13.	Vijaykumar S Jatla, Civil Judge & JMFC, Hagaribommanahalli.	08.04.2016
14.	Shameer Peersab Nandyal, Prl. Civil Judge & JMFC, Chitradurga.	08.04.2016
15.	Hanamantarao Kulkarni, Prl. Civil Judge & JMFC, Shahapur.	08.04.2016
16.	Krishna Raj K., Prl. Civil Judge & JMFC, Bhatkal.	08.04.2016
17.	Hanumantha G.H., Prl. Civil Judge & JMFC, Kanakapura.	08.04.2016
18.	Praveen Nayak, Prl. Civil Judge & JMFC, Kundapur.	08.04.2016
19.	Shrikanta N.A., Addl. Civil Judge & JMFC, Kundapur.	08.04.2016
20.	P. Shivaraj, Prl. Civil Judge & JMFC, Ranebennur.	08.04.2016
21.	S. Natraj, Civil Judge & JMFC, Kushalnagar.	08.04.2016
22.	Srinath K., Civil Judge & JMFC, Krishnarajanagar	08.04.2016

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23.	P.M. Balasubramani, Prl. Civil Judge & JMFC, Maddur.	08.04.2016
24.	Nisarathbanu Babasaheb Shaik, Prl. Civil Judge & JMFC, Hiriyur.	08.04.2016
25.	Chaitra A.M., Prl. Civil Judge & JMFC, Bailhongal.	08.04.2016
26.	Lokesha M.G., Prl. Civil Judge & JMFC, Malur.	08.04.2016
27.	Sharmila C.S., II Addl. Civil Judge & JMFC-II Court, Chikkamagaluru.	<i>Date of publication of the result of Kannada Language examination in the Karnataka official gazette</i>
28.	R. Mahesha, Civil Judge & JMFC, Holenarsipura	08.04.2016
29.	Vijayalaxmi Ghanapur, Prl. Civil Judge & JMFC, Dharwad.	<i>Date of publication of the result of Kannada Language examination in the Karnataka official gazette</i>
30.	Patil Harish Ranganagowda, Civil Judge & JMFC, Koppal.	08.04.2016
31.	Lokesh Dhanapal Havale, Civil Judge & JMFC, Yadgir.	08.04.2016
32.	M. Vijay, Civil Judge & JMFC, Honnali.	08.04.2016
33.	Divyashree C.M., Prl. Civil Judge & JMFC, Sirsi.	08.04.2016
34.	Ashwini Mahabaleshwar Hattiholi, Civil Judge & JMFC, Basavana Bagewadi.	08.04.2016
35.	Sandesh Prabhu .B, IV Addl. Civil Judge & JMFC-III Court, Vijayapura.	08.04.2016

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36.	K.A. Nagesha, Prl. Civil Judge & JMFC II Court, Tumakuru.	08.04.2016
37.	H. Swetha, Civil Judge & JMFC, Banahatti.	08.04.2016
38.	Hanumanth Ananthrao Satwik, Prl. Civil Judge & JMFC, Chintamani.	08.04.2016
39.	Sarfaraz Hussain Kittur, I Addl. Civil Judge, Belagavi.	08.04.2016
40.	Padmakar Vanakudre, Prl. Civil Judge & JMFC, Bagalkot.	08.04.2016
41.	Iranagouda K. Kabbur, Civil Judge & JMFC, Mundgod.	11.04.2016
42.	S.S. Bharath, Prl. Civil Judge & JMFC, Somwarpet.	08.04.2016
43.	P.R. Yogesh, Civil Judge & JMFC, Saundatti.	08.04.2016
44.	Rachoti Mahagundappa Shirur, Civil Judge & JMFC, Badami.	08.04.2016
45.	B.T. Annapoorneshwari, Prl. Civil Judge & JMFC, Channapatna.	08.04.2016
46.	T. Srikanth, Prl. Civil Judge & JMFC, Kollegal.	08.04.2016
47.	Prameela M., Prl. Civil Judge & JMFC, Chikkanayakanahalli.	08.04.2016
48.	B. Mohan Babu, Prl. Civil Judge & JMFC, Hungund.	08.04.2016
49.	Poornima K Yadav, Prl. Civil Judge & JMFC, Hosapete.	08.04.2016

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50.	Arati Balappa Kamate, Prl. Civil Judge & JMFC II Court, Hassan.	08.04.2016
51.	Shankarappa Malashetti, Addl. Civil Judge & JMFC, Chitradurga.	08.04.2016
52.	Rehana Sultana, Prl. Civil Judge & JMFC, Sindhanur.	08.04.2016
53.	B. Chennappa, Addl. Civil Judge & JMFC, Hosapete.	08.04.2016
54.	Srinivas Navale, Prl. Civil Judge, Davanagere.	08.04.2016
55.	Rajashekar, Civil Judge and JMFC, Devadurga.	08.04.2016
56.	Deepak Patil, II Addl. Civil Judge & JMFC II Court, Vijayapura.	<i>Date of publication of the result of Kannada Language examination in the Karnataka official gazette</i>
57.	Shivaraj, Civil Judge & JMFC, Jewargi.	08.04.2016
58.	Sagar Gurugouda Patil, Prl. Civil Judge & JMFC, Channarayapatna.	08.04.2016
59.	Vaidya Shreekant, Civil Judge and JMFC, Shahabad.	08.04.2016
60.	Rajesh Ningappa Hosamane, Civil Judge & JMFC, Byadgi	08.04.2016
61.	Ujwala Veeranna, Assistant Director, Karnataka Judicial Academy, Bengaluru.	08.04.2016
62.	N. Anupama, II Addl. Civil Judge, Belagavi.	08.04.2016

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63.	Rahat Afshan H.N., I Addl. Civil Judge & JMFC II Court, Tumakuru.	08.04.2016
64.	Arun Sadashiv Gudigenavar, Prl. Civil Judge & JMFC, Nelamangala.	08.04.2016
65.	Pushpalatha K., II Addl. Civil Judge & JMFC, Malur.	08.04.2016
66.	Reshma H.K., Civil Judge and JMFC, Soraba.	08.04.2016
67.	Jai Shankar J., Civil Judge & JMFC, Periyapatna.	08.04.2016
68.	Somanatha, III Addl. Civil Judge & JMFC, Maddur.	08.04.2016
69.	Laxmi Ningappa Garag, Civil Judge & JMFC, Haveri.	08.04.2016
70.	A.C. Dayanandmurthy, Civil Judge & JMFC, Bangarpet.	08.04.2016
71.	Abdul Raheman Pathan, Prl. Civil Judge & JMFC, Ballari.	08.04.2016
72.	Amar V.L., Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru.	08.04.2016
73.	Mariyappa, II Addl. Civil Judge & JMFC II Court, Kalaburagi.	08.04.2016
74.	Soma .A.S., Prl. Civil Judge & JMFC, Raibag.	08.04.2016
75.	Mahajan Ramesh Appasab, Civil Judge & JMFC, Mundargi.	08.04.2016
76.	Sushant Mahaveer Chougale, JMFC I Court, Hubballi.	08.04.2016

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77.	Felix Alphonse Anthony, I Addl. Civil Judge & JMFC, Sagar.	08.04.2016
78.	Madesha V., Addl. Civil Judge & JMFC, Hubballi.	08.04.2016
79.	Dhanalakshmi R., Prl. Civil Judge & JMFC, Sira.	08.04.2016
80.	Mahesh Chandrakanth, Civil Judge & JMFC II Court, Karwar.	08.04.2016
81.	Ananda M., Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	08.04.2016
82.	Hemashree D, Addl. Civil Judge & JMFC, Saundatti.	08.04.2016
83.	Ravi Babu Chawan, Civil Judge and JMFC, Kundagol	08.04.2016
84.	Savitha P.R., II Civil Judge and JMFC, Mysuru.	08.04.2016
85.	V.N. Milana, Prl. Civil Judge & JMFC, Ramanagara.	08.04.2016
86.	M.D. Pavithra, Civil Judge & JMFC, Tarikere.	08.04.2016
87.	C.N. Chandan, Prl. Civil Judge and JMFC, Kadur.	08.04.2016
88.	Deepa Gopal Manerkar, III Addl. Civil Judge & JMFC, Hubballi.	08.04.2016
89.	Shafeer A.A., Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City.	08.04.2016

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90.	Amol Jaykumar Hirikude, Deputy Registrar, City Civil Court, Bengaluru City	08.04.2016
91.	Puttaraju, Prl. Civil Judge & JMFC, Karkala.	08.04.2016
92.	Dayanand, Prl. Civil Judge & JMFC, Shivamogga.	08.04.2016
93.	Allappa Mahadevappa Badiger, Prl. Civil Judge, Gadag.	08.04.2016
94.	Sunil R., Civil Judge & JMFC, Sankeshwar.	08.04.2016
95.	Nivedita Mahantesh Munavallimath, III Addl. Civil Judge, Vijayapura.	08.04.2016
96.	Farooq Zare, Civil Judge & JMFC, Krishnarajapet.	08.04.2016
97.	Irfan, Prl. Civil Judge & JMFC, Udupi.	08.04.2016
98.	Nagesha C., Civil Judge & JMFC, Belur.	08.04.2016
99.	Afthab K., I Addl. Civil Judge & JMFC II Court, Hassan.	08.04.2016
100.	Shivanand Laxman Anchi, Prl. Civil Judge & JMFC, Virajpet.	08.04.2016
101.	Gokula K., Prl. Civil Judge & JMFC, Anekal.	08.04.2016
102.	Jyoti Shantappa Kale, Prl. Civil Judge, Mandya.	08.04.2016
103.	Harisha, Prl. Civil Judge, Mangaluru.	08.04.2016



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104.	Kurani Kant Dhaku, II Addl. Civil Judge & JMFC II Court, Dharwad.	08.04.2016
105.	Aparna, Prl. Civil Judge & JMFC II Court, Bidar.	08.04.2016
106.	H. Satish, Civil Judge & JMFC, Shikaripur.	08.04.2016
107.	Yogesh, Civil Judge & JMFC, Arkalgud.	08.04.2016
108.	Sharathan S., I Addl. Civil Judge, Shivamogga	08.04.2016
109.	B. Shilpa, Prl. Civil Judge & JMFC, Chincholi.	08.04.2016
110.	Roopa M.D., Prl. Civil Judge and Addl. JMFC, K.G.F.	08.04.2016
111.	Yashavanth Kumar R., Civil Judge & JMFC, Moodbidri.	08.04.2016
112.	Vishwanath V Mugathi, JMFC II Court, Hubballi.	08.04.2016
113.	J. Krishna, Prl. Civil Judge & JMFC, Kunigal.	08.04.2016
114.	Basavaraj Talawar, III Addl. Civil Judge, Belagavi.	08.04.2016
115.	Guddappa Basavanneppa Hallakai, Addl. Civil Judge & JMFC, Raibag.	08.04.2016
116.	M. Manjunatha, Prl. I Civil Judge, Mysuru.	08.04.2016
117.	Lakshmi G.M, II Addl. Civil Judge & JMFC III Court, Hassan.	08.04.2016

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118.	Ravindrakumar B. Kattimani, Addl. Civil Judge & JMFC, Jamkhandi.	08.04.2016
119.	Priya Ravi Joglekar, Civil Judge & JMFC, Hadagali.	08.04.2016
120.	Bhagyamma, Civil Judge & JMFC, Hukkeri.	08.04.2016
121.	Anil Prakash M.P., Civil Judge & JMFC, Chikkaballapura.	08.04.2016
122.	Anand S. Kariyammanavar, II Addl. Civil Judge, Ballari.	08.04.2016
123.	Sandeep Patil, Civil Judge & JMFC, Lingasugur.	08.04.2016
124.	K.N. Shivakumar, Addl. Civil Judge & JMFC, Maddur.	08.04.2016
125.	B.N. Ramesh Babu, Civil Judge and JMFC, Turuvekere.	08.04.2016
126.	Ramesh Shanmukhappa Ganiger, II Addl. Civil Judge & JMFC, Mandya.	08.04.2016
127.	Shankarappa Malakajappa Arutagi, Addl. Civil Judge & JMFC, Chikkaballapura.	08.04.2016
128.	Arun Kumar G., Prl. Civil Judge, Srirangapatna.	08.04.2016
129.	Mahadevappa H., Addl. Civil Judge & JMFC I Court, Gadag.	08.04.2016
130.	Sandeep Appasaheb Naik, Prl. Civil Judge & JMFC, Doddaballapur.	08.04.2016
131.	S. Chinnaswamy, Addl. Civil Judge & JMFC, Channarayapatna.	08.04.2016

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132.	Raheemali Moulasab Nadaf, Prl. Civil Judge & JMFC, Gangavathi.	08.04.2016
133.	Sowbhagya Bhusher, Addl. Civil Judge & JMFC, Bailhongal.	08.04.2016
134.	Jayaprakash V., Civil Judge & JMFC, Sullia.	08.04.2016
135.	Shobha E., II Addl. Civil Judge & JMFC, Udupi.	08.04.2016
136.	Prakash P.M., Prl. Civil Judge, Puttur.	08.04.2016
137.	Shobha B.G., Civil Judge & JMFC, Harapanahalli.	08.04.2016
138.	Mahesh B.T., JMFC II Court, Mangaluru.	08.04.2016
139.	Zarifa Banu A.R., Prl. Civil Judge & JMFC, Channagiri.	08.04.2016
140.	Latha J., Addl. Civil Judge & JMFC, Magadi.	08.04.2016
141.	Latha K., III Addl. Civil Judge & JMFC, Hassan.	08.04.2016

BY ORDER OF THE HIGH COURT,

Sd/-  
(V. SRISHANANDA)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City – with a request to serve a copy of this Notification to the officer/s concerned.
2. All the Prl. District & Sessions Judges in the State – with a request to serve a copy of this Notification to the officer/s concerned.
3. Officers concerned.
4. Officers at Sl. Nos.27, 29 & 56 with a request to furnish a copy of the Karnataka Official Gazette for having published Kannada Language Examination, to this office.
5. The Registrar General/ Registrar (Vigilance) / Registrar (Judicial) / Registrar (Administration)/Registrar (Computers)/ Registrar (Infrastructure and Maintenance) / Registrar (Recruitment)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
6. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Additional Registrar (Administration), High Court of Karnataka, Dharwad Bench.
8. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Accountant General in Karnataka, Bengaluru.
12. The Section Officers of RPS/GOB-II/R&SB/HVC/HCB/HCL/LCA-I, II and III, Branches of this office.
13. Office copy.